

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1948  
ANSWERED ON:04.12.2014  
DISCREPANCIES IN RATE AND REMUNERATION  
Pandey Shri Ravindra Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there are several discrepancies in the rate list of election materials actually purchased by the candidates and the rate fixed by the respective district administration under the instructions of Election Commission for the Lok Sabha/Vidhan Sabha elections and remuneration of workers deployed for these elections;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the district administration/ State Election Commission of all the States especially Jharkhand have provided rate/ remuneration list for the purchase of election materials, deployment of workers for these elections;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to remove such discrepancies?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) to (e) The information is being collected and will be laid on the Table of House.